

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL, JAIPUR BENCH, JAIPUR

Date of order: 27th August, 2001

CP No. 54/2000 (OA No. 321/1995)

Babu Lal s/o Shri Ghure Ram presently working as Wireman, Jaipur City  
Postal Division, Jaipur

..Petitioner

Versus

1. Shri N.R.Bhattacharya, Chief Postmaster, General,  
Rajasthan Circle, Jaipur
2. Shri Shankar Lal, Senior Superintendent of Post Offices,  
Jaipur City Postal Division, Jaipur

.. Respondents

Mr. C.B.Sharma, counsel for the Petitioner

Mr. Arun Chaturvedi, counsel for the respondents

CORAM:

Hon'ble Mr. S.K. Agarwal, Judicial Member

Hon'ble Mr. S.A.T. Rizvi, Administrative Member

ORDER

Per Hon'ble Mr. S.K. Agarwal, Judicial Member

This Contempt Petition has arisen out of an order passed  
on 13.4.2000 in OA No. 321/95, Babu Lal v. Union of India and ors.

2. A reply to show-cause was given by the opposite party.  
In the reply it has been specifically pointed out that the order  
passed by this Tribunal has been stayed by the order of Hon'ble the  
High Court of Judicature for Rajasthan, Jaipur Bench in D.B.Civil Writ  
Petition No. 912/2001, copy of which is enclosed at Ann.R1.

3. In view of the order dated 13.4.2000 passed by this  
Tribunal having been stayed by Hon'ble the High Court till disposal of  
the D.B.Civil Writ Petition, this Contempt Petition is abated and may  
be revived on the application of the petitioner if the stay granted by

*S. Agarwal*

Hon'ble the High Court is vacated and it is necessitated by him.

*d*  
(S.A.T.RIZVI)

Adm. Member

*S.K. Agarwal*  
(S.K. AGARWAL)

Judl. Member